

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 7305- JK (LD) of 2026

DATED:- 16 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 16.06.2026

No:-LAW-OIC/6/2026

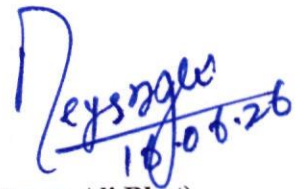
Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer





Annexure to the Government Order No:- 7305- JK(LD) of 026 dated 16.06.2026

S. No.	Case No.	Title of case	OIC
1.	WP(C) No. /2026	Harmeet Singh & Ors Vs UT of J&K & Ors	Er. Hafizullah Reshi, Executive Engineer, TWID, Jammu
2.	T. A No. 6720/2021 (RFA)	Jagdish Raj & Ors Vs State of J&K & Ors	Paresh Gupta, Executive Engineer, MID Akhnoor Nowshera
3.	WP(C) No. 1294/2026	Vikram Singh Langeh Vs UT of J&K & Ors	Er. Desraj Sharma, Executive Engineer, Irrigation Division-1
4.	WP(C) No. /2026	UT of J&K & Ors Vs Bishan Dass	
5.	WP(C) No. /2026 in T.A No. 191/2020	UT of J&K & Ors Vs Devi Dass	Er. Sudesh Sharma, Executive Engineer, Jal Shakti Mech. Division North Jammu

Neeraj Kumar Jm